

All communications should be addressed to Registrar (Admn.) by designation not by Name

संख्या/No. 39011-047/Admn. (Apptt.) / PF (I) XIX-80-2016

प्रेषक :

रवीन्द्र पटवारी  
निबन्धक (प्रशासन)  
उच्च न्यायालय, पटना  
Ravindra Patwari  
Registrar (Administration)  
HIGH COURT OF JUDICATURE AT PATNA

Fax No. : 0612-2504088  
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2505318-19, 21F  
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Dated, Patna, the 8<sup>th</sup> June, 2017

To,

All the District and Sessions Judge of Bihar.

Sub: Regarding temporary engagement of *Nyaya Mitra* for District Facilitation Centre in 227 selected districts from amongst the local retired judicial / executive officers by the Department of Justice, Government of India

Sir,

I am to invite Court's letter No. 37024-60 dated 25<sup>th</sup> May, 2017 on above cited subject and further inform that as per telephonic information from the Department of Justice, Government of India, New Delhi, adequate number of application from the State of Bihar were not received upto the last date i.e. 31<sup>st</sup> May, 2017 and now, the last date of online application is extended upto 20<sup>th</sup> June, 2017.

In the above backdrop, I am directed to request you to *inform all the concerned eligible retired judicial officers accordingly* and also send a compliance report in the light of aforesaid Court's letter under reference.

The desired report be sent to this Court immediately.

Yours faithfully

Registrar General I/C

1236  
09.06/17  
HC file

Uploaded on website.  
Seen

Nodal Officer  
Biharsharif  
14.6.17

Memo No. 4734-25/E.O./ Biharsharif, dated 13.06.17

As directed, Copy forwarded to Nodal Officer, Biharsharif

for information and needful.

In-charge, Admn.  
Civil Court, Biharsharif.

12/6/17